

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

122
C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Mr. Prashant Kumar Tripathi Advocate	} Petitioners.	AKT 22/11/17
② Mr. Sanjay Kumar Gupta (PES)		
③ CS. ROHIT KUMAR KESHRI	} Respondents.	Rohit Keshri 22/11/17

1. SWAPNA CHOUKEY ADV- } Ref. 22/11/2017

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P. Singh)
Member (J)